

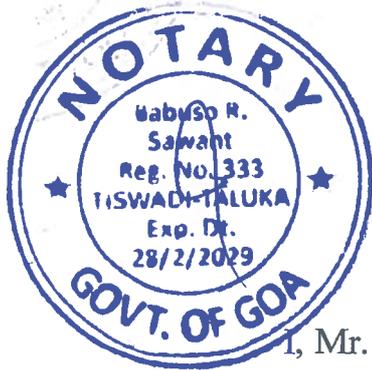
BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN  
ZONE BENCH, PUNE

Appeal No. 2/2024 (WZ)

Calangute Constituency Forum ..... Appellant

versus

State of Goa and others ..... Respondents



AFFIDAVIT-IN-REJOINDER TO  
THE REPLY FILED BY  
RESPONDENT NO.9.

I, Mr. Cruz Silveira, son of Francis Silveira, aged 48 years, resident of H. No. 3/63C Tivai Vaddo, Calangute, Bardez-Goa, Vice President of Calangute Constituency Forum, the Appellant above named do hereby on solemn oath and affirmation state and submit as under.

- 1) I say that I have read and understood the contents of the reply filed by the Respondent No.9 dated 28/02/ 2024 and at the

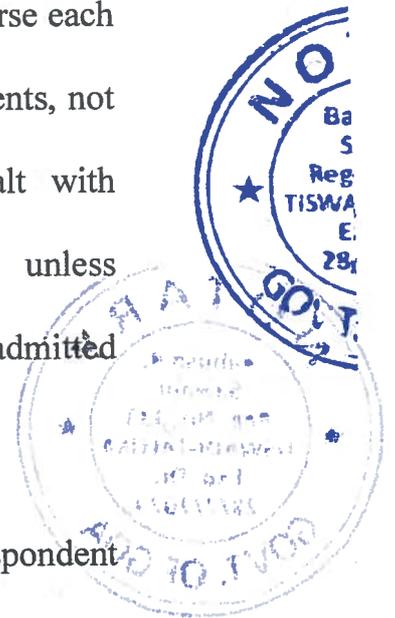
A handwritten signature in blue ink, consisting of a stylized, cursive script.

outset I deny all and singular the contents of the Reply of Respondent No.9, to the extent that they are contrary and/or repugnant to, and/or otherwise inconsistent with the contents of this rejoinder, though this rejoinder might not traverse each and every averment in the rejoinder, none of its contents, not expressly denied, addressed and/or otherwise dealt with herein, may, only for want of specific traverse unless expressly admitted herein, be deemed to have been admitted by the original appellant/the deponent herein.

- 2) I say that there is a tacit admission on the part of Respondent No. 9 in paragraph 6 of his reply where he has said that

*“the said works may eventually have the effect of serving as an access to some properties.”*

- 3) I say that the Respondent No.9 has concealed and suppressed a very material fact from this court. I say that the Respondent No.9 had applied for NOC for construction of culvert to access the property bearing Survey No. 12/0 from the existing



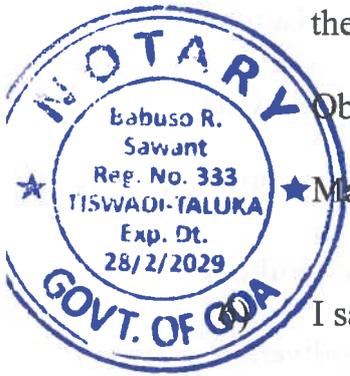
(Candolim – Nerul) road at Candolim Village Bardez Taluka.

I say that with total non-application of mind by the Goa Coastal Zone Management Authority on 18 January 2022 granted a No Objection Certificate for the same without considering the factors stated by the Goa State Biodiversity Board as well as the Expert Managing Committee of the GCZMA which have been produced on record.

- 4) The said Application to GCZMA by Respondent No. 9 for construction of culvert is a clear admission that the said property does not have an access and is landlocked and any assertion by Respondent No. 9 that "*the said property has access points*" in para 6 of the Reply is therefore false and baseless.

- 5) I am producing along with this Affidavit a vital document which has been concealed and suppressed by Respondent No.9 from this court. I say that there was a duty and obligation on the part of Respondent No.9 to have disclosed





the same in his reply. I say that I am annexing the No Objection Certificate granted by the Goa Coastal Zone Management Authority on 18/01/ 2022 along with site plan.

I say that the contents of paragraphs 1, 2, 3, 4, 5 and 6 are true and correct to the best of my knowledge

Solemnly affirmed at Panaji – Goa on this \_\_\_\_\_ of March, 2024.

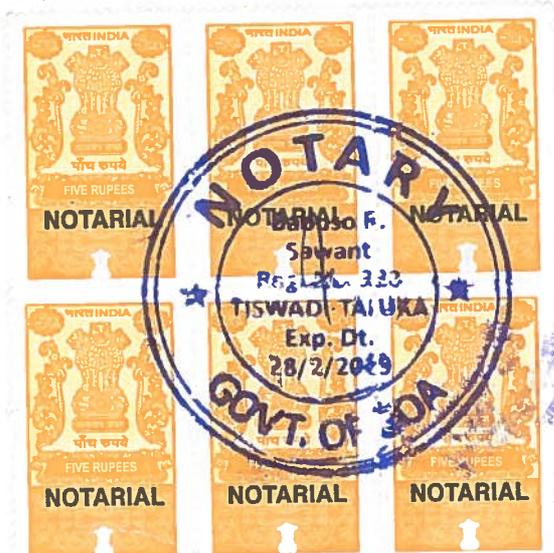
*[Signature]*  
The Deponent

Identified by:

*[Signature]*

Adv. For the Appellants

*[Signature]*



SOLEMNLY AFFIRMED AND VERIFIED  
BEFORE / ME BY *[Signature]*  
WHO IS IDENTIFIED BEFORE / ME BY  
*[Signature]*  
WHOM I KNOW PERSONALLY.  
REG. No. 512/2024  
DATED 27/3/2024

*[Signature]*  
BABUSO R. SAWANT  
NOTARY PUBLIC  
PANAJI-GOA  
INDIA



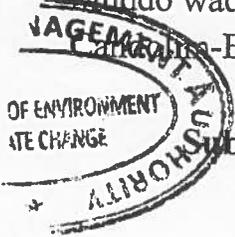
**GOA COASTAL ZONE MANAGEMENT AUTHORITY**

C/o Department Environment (Govt. of Goa)  
 4<sup>th</sup> floor, Dempo Tower, Patto Plaza,  
 Panaji Goa-403 001  
 Website: www.czma.goa.gov.in

Ref. No. GCZMA/N / 20-21 / 41 / 1828

Date: 18/01/2022

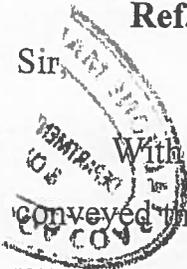
To,  
 Oxford Global Properties Pvt. Ltd,  
 Muddo waddo,  
 Candolim-Bardez-Goa.



Sub: NOC for construction of Culvert to access the property bearing Sy.No.12/0 from the existing (Candolim-Nerul) road at Candolim Village, Bardez-Taluka.

Ref.: -Your application no.NIL dated 04/08/2020.

Sir,  
 With reference to your application on the above mentioned subject, it is hereby conveyed that the Goa Coastal Zone Management Authority (GCZMA) has examined your aforementioned proposal in the 284th GCZMA Meeting held on 06/01/2022 in accordance to the provisions of the para 8 of the CRZ Notification 2011, (as amended). As such the Authority after deliberation and discussion decided to approve the proposal for construction of culvert subject to condition that the culvert should be used only for access to the property and also to consult WRD before commencement of work on ground. Further the Project Proponent should submit plan by superimposing the CZMP Plan of the place where work is likely to be undertaken, as per(enclosed plan), further subject to the confirmation with local building bye laws.



This permission is further subject to compliance of the following conditions:

1. All the provisions of the CRZ Notification, 2011 as amended should be strictly complied with. In the event of a change in project profile or change in the implementation agency, a fresh reference shall be made to the GCZMA.
2. This NOC/ Approval is issued without prejudice to any other permission as required under the law including that of ownership of house, court case etc. As such, prior to the commencement of the aforementioned 'Construction, work, it will be incumbent upon the applicant to obtain permission for any other authority as required under the law including from the local authority, Town and Country Planning Department, Revenue Authority, Water Resource Department etc.
3. Traditional access/easement shall not be blocked.

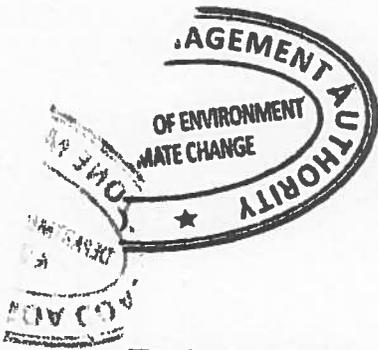
Certified Copy of The Document Available in Office Records

*[Handwritten Signature]*

*[Handwritten Mark]*

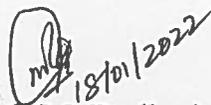
-2-

4. The applicant/occupier should ensure that no waste is discharged into the nearest water body from the proposed construction activities.
5. This permission/NOC shall be valid for the period of 5 years from the date of issue.
6. This permission is liable to be revoked, if it is found, at any stage, that the application contained false information/wrong plans/ calculations/ documents/ misleading or false information, etc. or account of violation of aforementioned conditions.



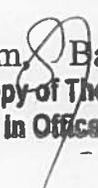
Encl: As above

Yours faithfully,

  
(Dasharath M. Redkar)  
Member Secretary (GCZMA)

Copy to:

1. P.A to Secretary (Environment) / Chairman (GCZMA), Secretariat, Porvorim.....for kind information.
2. The Chief Town Planner, Town & Country Planning Department, Patto, Panaji-Goa.....for information and necessary action.
3. The Deputy Collector & S.D.O. (Bardez), Mapusa -Goa.....for information and necessary action.
4. The Secretary, Village Panchayat of Candolim, Bardez-Goa.....for information and necessary action.

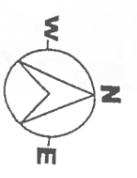
  
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PROPOSED SITE

105

PLOT AREA 5100.00 Sq.m.  
 AREA OF PROPOSED CULVERT 58.80 Sq.m.

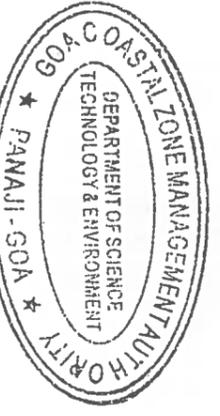
NDZ LINE WIDE LETTER  
 NO.GCZMAN/12/1268  
 DATED:01-02-06



234

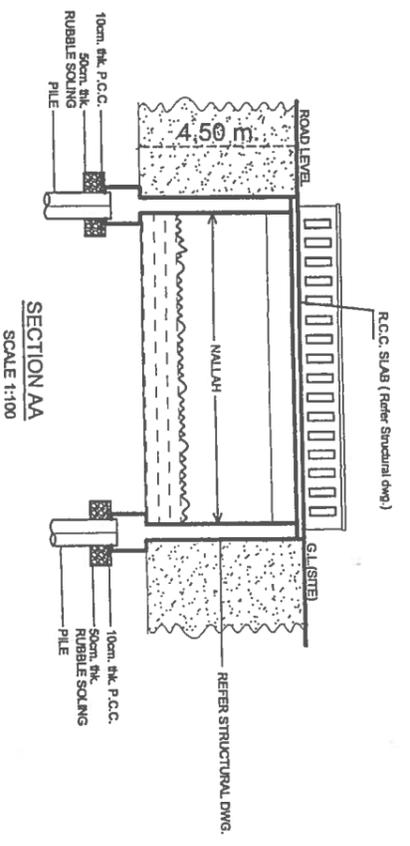
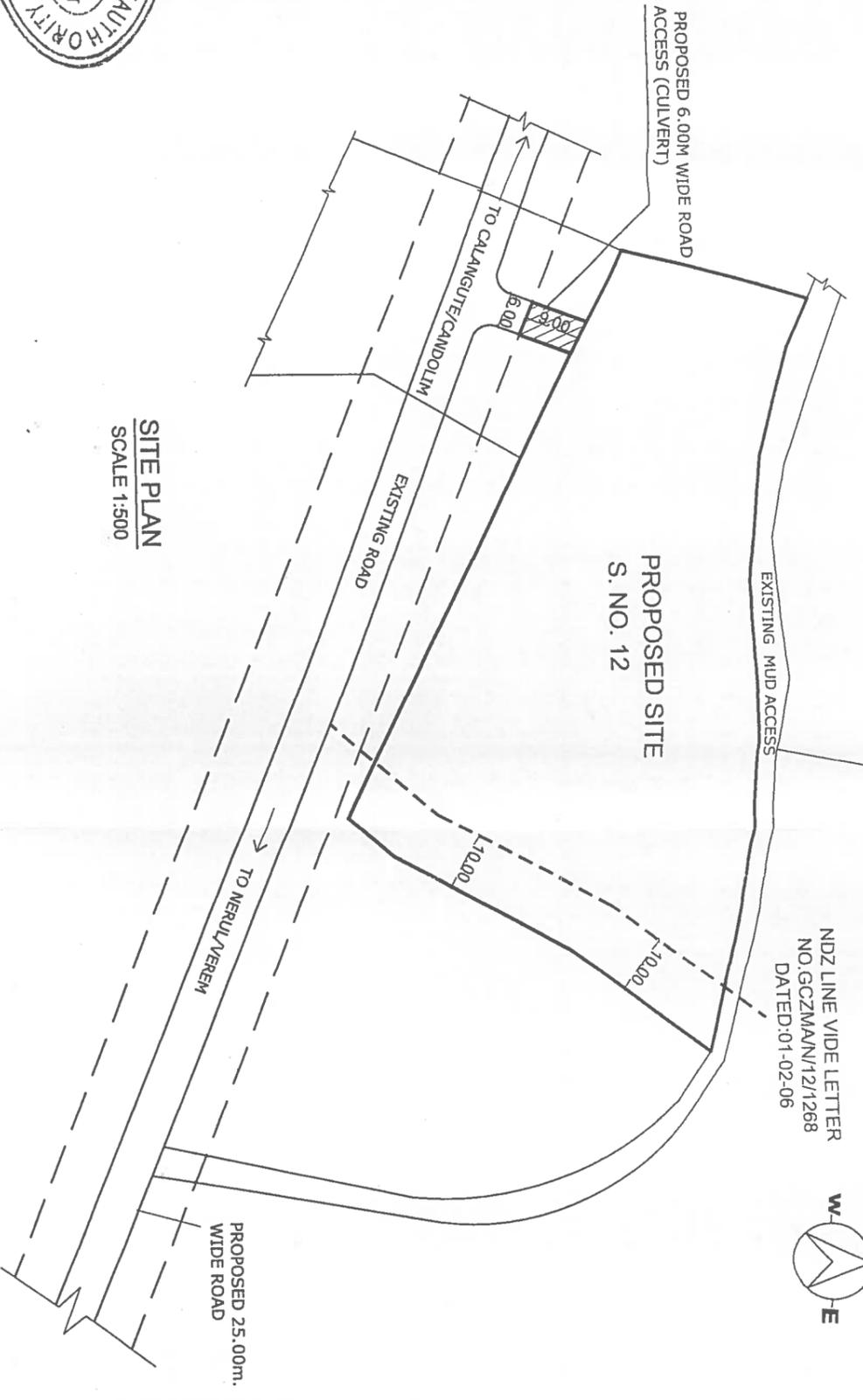


CULVERT PLAN  
 SCALE 1:100

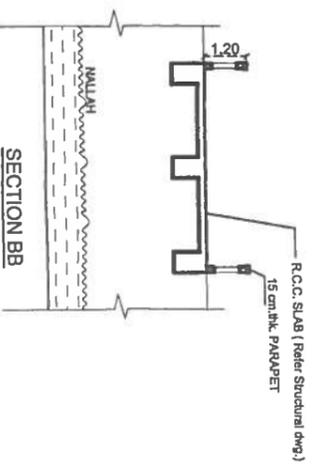


NO.GCZMA/N/20-21/41/1828 dt.18/01/2022

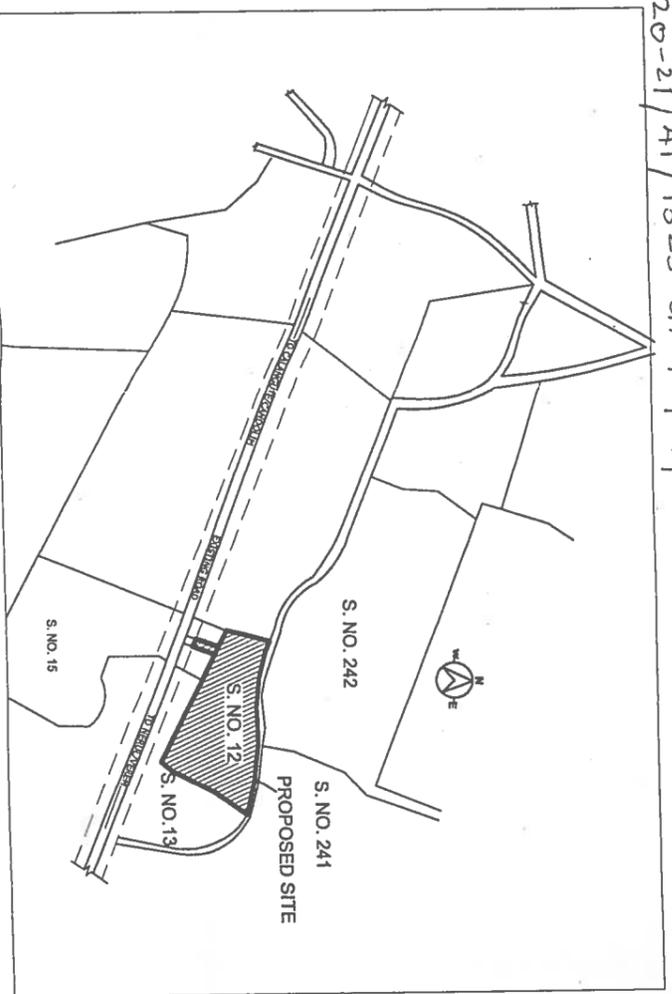
SITE PLAN  
 SCALE 1:500



SECTION AA  
 SCALE 1:100



SECTION BB  
 SCALE 1:100



LOCATION PLAN  
 NOT TO SCALE

SCALE - 1:100, 1:200 & 1:500  
 ARCHITECT  
 DATE: 27/04/2020  
 DRWG: 01/01

OWNER

*(Signature)*

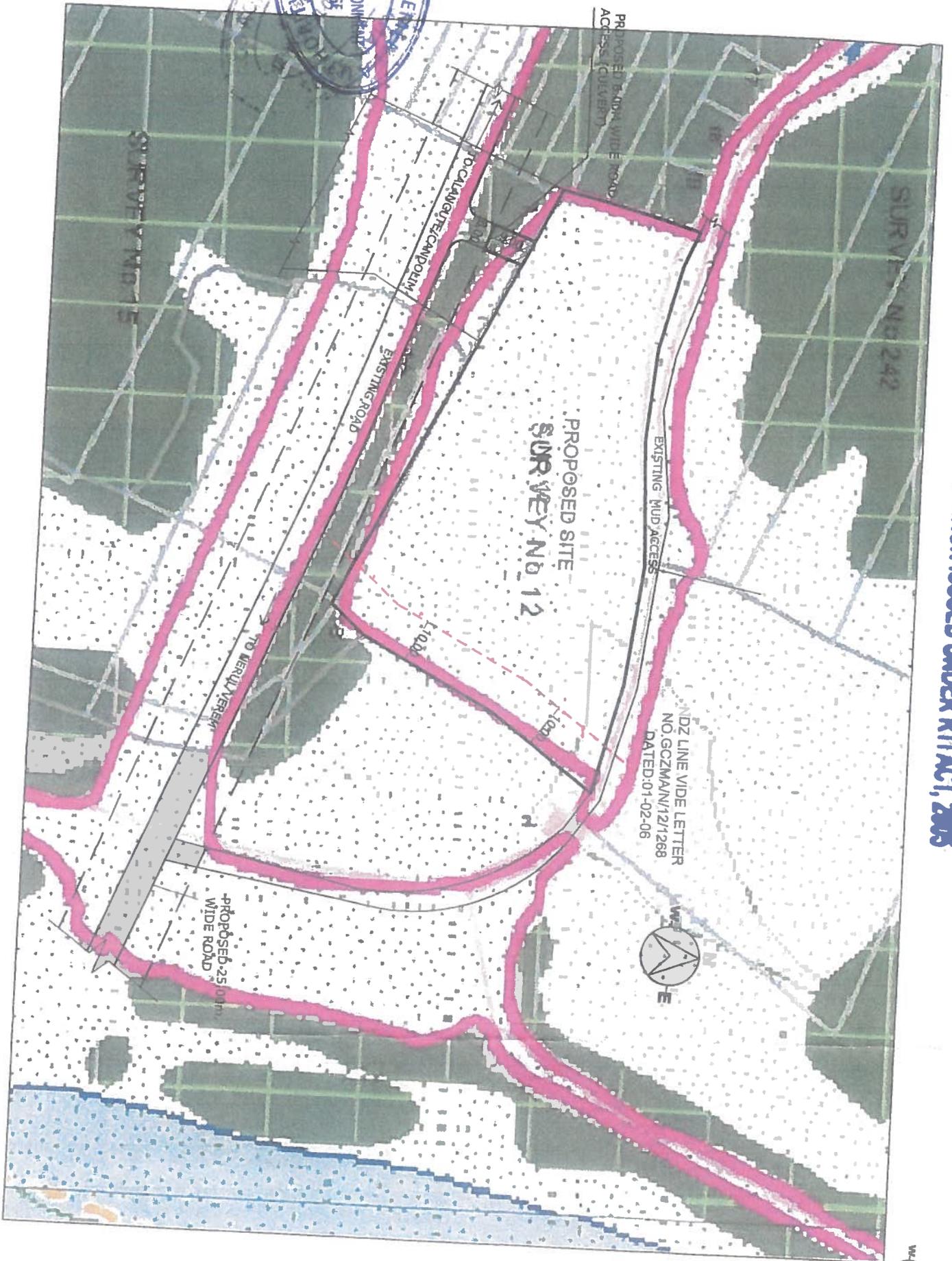
(OXFORD GLOBAL PROPERTIES)

NOTE: ALL DIMENSION ARE IN CMS. & MTS.

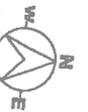
PROPOSED CULVERT ON PLOT BEARING S.NO. 15/1 TO CREATE AN ACCESS TO PLOT BEARING S.NO.12/10 FROM 25.00M MDR AT CANDOLIM VILLAGE, BARDEZ TALUKA, GOA.

**M/S ULYSIS**

ARCHITECTURAL INTERIOR & LANDSCAPE CONSULTANTS  
 #.201 - A, SECOND FLOOR, MATHIAS PLAZA,  
 PANJIM - GOA 403001  
 PH. - 91 832 2421950



SITE PLAN

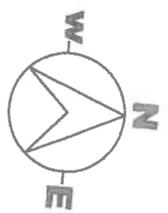


PROPOSED 6.00M WIDE ROAD  
ACCESS (CHIVERT)



CEMENT AUTHORITY  
KANDOLIM  
KANDOLIM  
GOVT CO-OP  
KANDOLIM

SITE PLAN



9

PROPOSED 25.00m.  
WIDE ROAD

**OXFORD GLOBAL PROPERTIES PRIVATE LIMITED**

Regd Office: 501, Kensington Court, off North Main road, Koregaon Park, Pune- 411001

CIN: U70102PN2007PTC129619

From,  
Oxford Global Properties Pvt. Ltd.,  
Muddo waddo,  
Candolim, Bardez  
Goa.

Date: 31/07/2020

To,  
Goa Coastal Zone Management Authority,  
The Department of Science, Technology & Environment,  
1<sup>st</sup> Floor, Pandit Deendayal Upadhyay Bhavan,  
Porvorim,  
Bardez- Goa

Member Secretary

G. C. Z. M. A. 817

Inward No. \_\_\_\_\_

Date: 04/08/2020

*Let expert member visit  
I give report. Approval  
may not be possible to be  
given due to non-judicialisation  
of CZMP*

Sub: NOC for Construction of Culvert to access the property bearing Survey no. 12 /0 .

Dear Sir,

Please grant us NOC to Construct the Culvert so as to access the property bearing Survey no. 12 /0 from the existing (Candolim-Nerul) road at Candolim Village, Bardez, Goa.

The Proposal is already forwarded to Water Resource Department , Porvorim and the said department has requested for an NOC from your department if it is applicable.

Attached the photocopies of the following for your kind perusal.

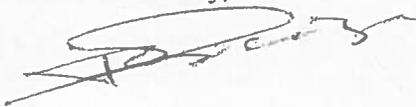
1. Culvert Drawing
2. Form I & XIV of Survey No. 12/0
3. Survey Plan
4. Letter and Plan from CRZ , Ref.no. GCZMA/N/12/1268 dated -01/02/2006.

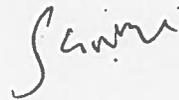
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Kindly do the needful at the earliest.

Thanking you.

Yours faithfully,






## GOA COASTAL ZONE MANAGEMENT AUTHORITY

C/o Department of Science, Technology and Environment (Govt. of Goa)

1<sup>st</sup> floor, Pt. Deendayal Upadhyay Bhavan, Pundalik Nagar, Alto,

Porvorim, Bardez- Goa-403 521

Website: www.czma.goa.gov.in

Ref. No.GCZMA/N/20-21/41/477

Date: 12/08/2020

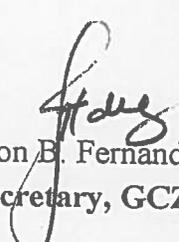
### NOTICE OF SITE INSPECTION

**Sub:** NOC for construction of Culvert to access the property bearing Sy.No.12/0 from the existing (Candolim-Nerul) road at Candolim Village, Bardez-Taluka.

The Office of the GCZMA is in receipt of an application dated 04/08/2020 from Oxford Global Properties Pvt Ltd, Muddo waddo, Candolim-Bardez-Goa with regard to NOC for construction of Culvert to access the property bearing Sy.No.12/0 from the existing (Candolim-Nerul) road at Candolim Village, Bardez-Taluka.

In this regard, the GCZMA has now fixed a site inspection of the above said area / site on 25/11/2020 at                      a.m/p.m onwards.

NOW THEREFORE, you are required to take note of the date of site inspection and remain present during the site inspection.

  
(Johnson B. Fernandes)  
Member Secretary, GCZMA

Copy to:

1. Shri. Sujeetkumar Mariapa Dongre, Programme Coordinator, CEE Goa State, Porvorim Goa .....with a request to make it convenient and attend the same.
2. Shri Mahesh .K. Patil, Vision Park CFF3, Tonca, Caranzalem Panjim Goa.....with a request to make it convenient and attend the same.
3. Mr. Yashwant Bicholkar, Head Surveyor, Goa Coastal Zone Management Authority (GCZMA).....with a request to make it convenient and attend the same.
4. Oxford Global Properties Pvt Ltd, Muddo waddo, Candolim-Bardez-Goa...for information.

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## INFORMATION ISSUED UNDER RTI ACT, 2005

## GOA COASTAL ZONE MANAGEMENT AUTHORITY

C/o Department of Science, Technology and Environment (Govt. of Goa)

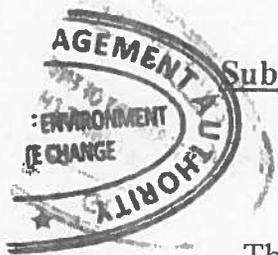
1<sup>st</sup> floor, Pt. Deendayal Upadhyay Bhavan, Pundalik Nagar, Alto,

Porvorim, Bardez- Goa-403 521

Website: www.czma.goa.gov.in

Ref. No.GCZMA/N/20-21/41/1102

Date: 24/11/2020

NOTICE OF SITE INSPECTION

**Sub:** NOC for construction of Culvert to access the property bearing Sy.No.12/0 from the existing (Candolim-Nerul) road at Candolim Village, Bardez-Taluka.

The Office of the GCZMA is in receipt of an application dated 04/08/2020 from Oxford Global Properties Pvt Ltd, Muddo waddo, Candolim-Bardez-Goa with regard to NOC for construction of Culvert to access the property bearing Sy.No.12/0 from the existing (Candolim-Nerul) road at Candolim Village, Bardez-Taluka.

In this regard, the GCZMA has now fixed a site inspection of the above said area / site on 27/11/2020 at 11.30 a.m/p.m onwards.

NOW THEREFORE, you are required to take note of the date of site inspection and remain present during the site inspection.

(Dasharath M. Redkar)

Member Secretary, GCZMA

o/c

Copy to:

1. Shri Mahesh .K. Patil, Vision Park CFF3, Tonca, Caranzalem Panjim Goa.....with a request to make it convenient and attend the same.
2. Mr. Devendra Gaonkar, Field Surveyor, Goa Coastal Zone Management Authority (GCZMA).....with a request to make it convenient and attend the same
3. Oxford Global Properties Pvt Ltd, Muddo waddo, Candolim-Bardez-Goa...for information.

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## INFORMATION ISSUED UNDER RTI ACT, 2005

## GOA COASTAL ZONE MANAGEMENT AUTHORITY

C/o Department of Science, Technology and Environment (Govt. of Goa)

1<sup>st</sup> floor, Pt. Deendayal Upadhyay Bhavan, Pundalik Nagar, Alto,

Porvorim, Bardez- Goa-403 521

Website: www.czma.goa.gov.in

Ref. No. GCZMA/N / 20-21 / 41 / 1138

Date: 27 / 11 / 2020

NOTICE OF SITE INSPECTION

**Sub:** NOC for construction of Culvert to access the property bearing Sy.No.12/0 from the existing (Candolim-Nerul) road at Candolim Village, Bardez-Taluka.

The Office of the GCZMA is in receipt of an application dated 04/08/2020 from Oxford Global Properties Pvt Ltd, Muddo waddo, Candolim-Bardez-Goa with regard to NOC for construction of Culvert to access the property bearing Sy.No.12/0 from the existing (Candolim-Nerul) road at Candolim Village, Bardez-Taluka.

In this regard, the GCZMA has now fixed a site inspection of the above said area / site on 22 / 01 / 2020 at 11.0 a.m/p.m onwards.

NOW THEREFORE, you are required to take note of the date of site inspection and remain present during the site inspection.

(Dasharath M. Redkar)

Member Secretary, GCZMA

O/C

Copy to:

1. Shri. Sujeetkumar Mariapa Dongre, Expert Member, GCZMA, Programme Coordinator, CEE Goa State, Porvorim Goa .....with a request to make it convenient and attend the same.
2. Mr. Devendra Gaonkar, Field Surveyor, Goa Coastal Zone Management Authority (GCZMA).....with a request to make it convenient and attend the same.
3. Mr. Satish Kumar G. Naik, Field Surveyor, Goa Coastal Zone Management Authority (GCZMA).....with a request to make it convenient and attend the same.
4. Oxford Global Properties Pvt Ltd, Muddo waddo, Candolim-Bardez-Goa...for information.

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xiii) Details of extension to the existing structure:

— New proposal for culvert.

xiv) Approvals / NOC's issued by any other Department's / Authorities:

— no —

xv) Nature of violation if any, with regard to provisions of CRZ Notification

2011: — no

xvi) Whether the proposed construction meet the CZMP Guidelines:

— yes —

xvii) Conclusion / Recommendation:

Project proponent to submit detail plan of proposed structure.



Inspection report should be compulsorily supported by DSLR map with superimposition of structures with dimension and also with HTL on DSLR Survey plan.

- 1. Copy of the draft CZMP plan, superimposed on proposed structure to be submitted
- 2. Property documents to be submitted.

*[Signature]*  
27/01/2021  
Nehru Path

1. As suggested proponent has submitted the detail plan of the culvert:

2. As per the draft CZMP, the area proposed for culvert falls within the buffer of Mangrove.

3. It is recommended to install / construct culvert with utmost care and precautions that do not hamper the Mangroves and water flow.

4. Since it is an engineering structure, proponent must consult W.P.O. before commencement of work.

5. ~~Culvert~~ <sup>Obtain</sup> ~~should~~ <sup>W.P.O.</sup> ~~be~~ <sup>before</sup> ~~used~~ <sup>commencement</sup> ~~only~~ <sup>of work</sup> ~~for~~ <sup>access</sup> ~~access~~ <sup>to</sup> ~~the~~ <sup>the</sup> ~~property.~~ <sup>property.</sup>

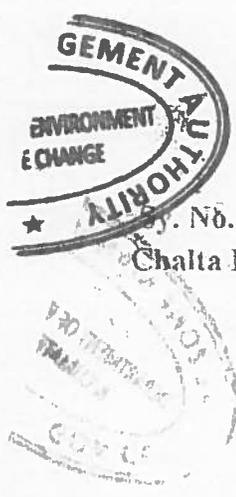
*[Signature]*

*[Signature]* Rajeev Dhanraj

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242

- i) Name of the Applicant: Oxford Global Properties Pvt. Ltd.  
Middlewade - Cardolim.
- ii) Date of the Application: 4/08/2020
- iii) Application for: Construction of culvert to access property
- iv) Date of construction based on the documents: - 22/01/2021
- v) Date of Inspection: 22/01/2021
- vi) Name of the Official / Expert Member, GCZMA: Madesh Patel  
Satishkumar wale
- vii) Name of the Parties Present: Representation of Oxford Global.



viii) Location of the alleged violation:

App. No. : 12/c Village : Cardolim Taluka: Bardez.  
 Chalta No.: \_\_\_\_\_ P.T.S No.: \_\_\_\_\_ Town : \_\_\_\_\_

- iv) Accessibility: Bounded by state road.
- v) Distance from the HTL of River / Sea: As per the plan submitted  
outside all of the river.
- vi) Classification of CRZ Area:

- a) CRZ - I
- b) CRZ - II
- c) CRZ - III
- d) CRZ - IV

vii) Existence of Sand dunes and its Height:  
— Nil —  
Less road/culvert joining existing road  
and property.

viii) Whether any lagoons, backwaters or other water bodies exist in the plot: — No —  
Road is across, seasonal water.

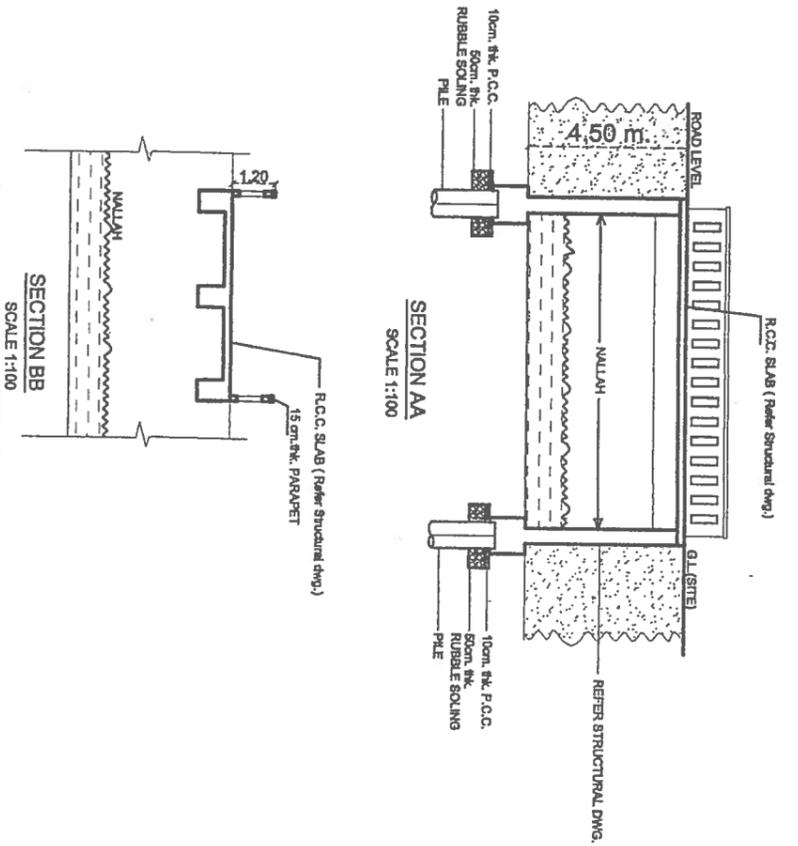
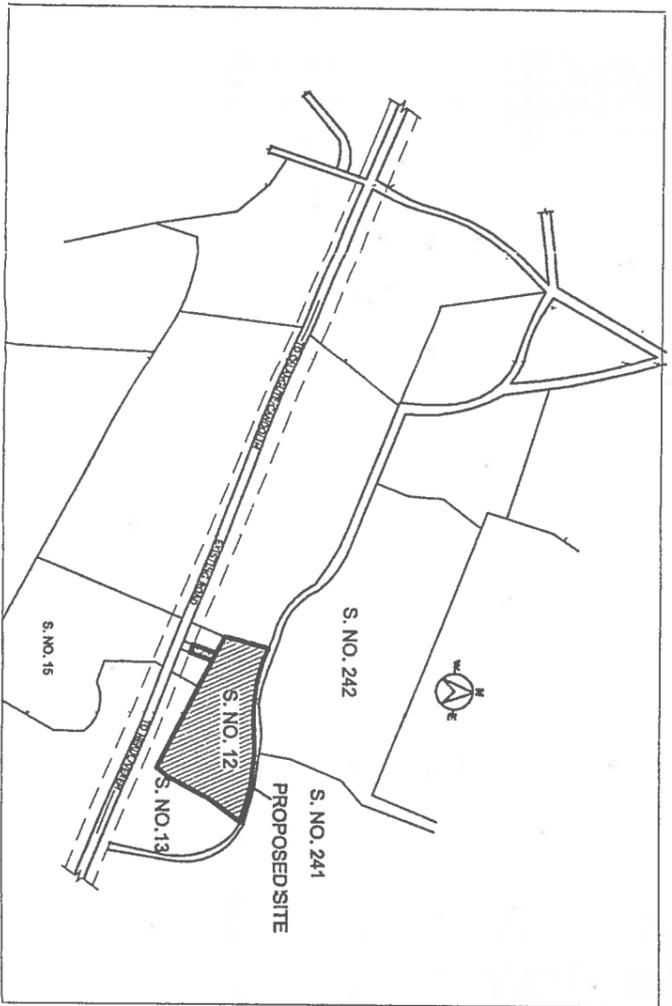
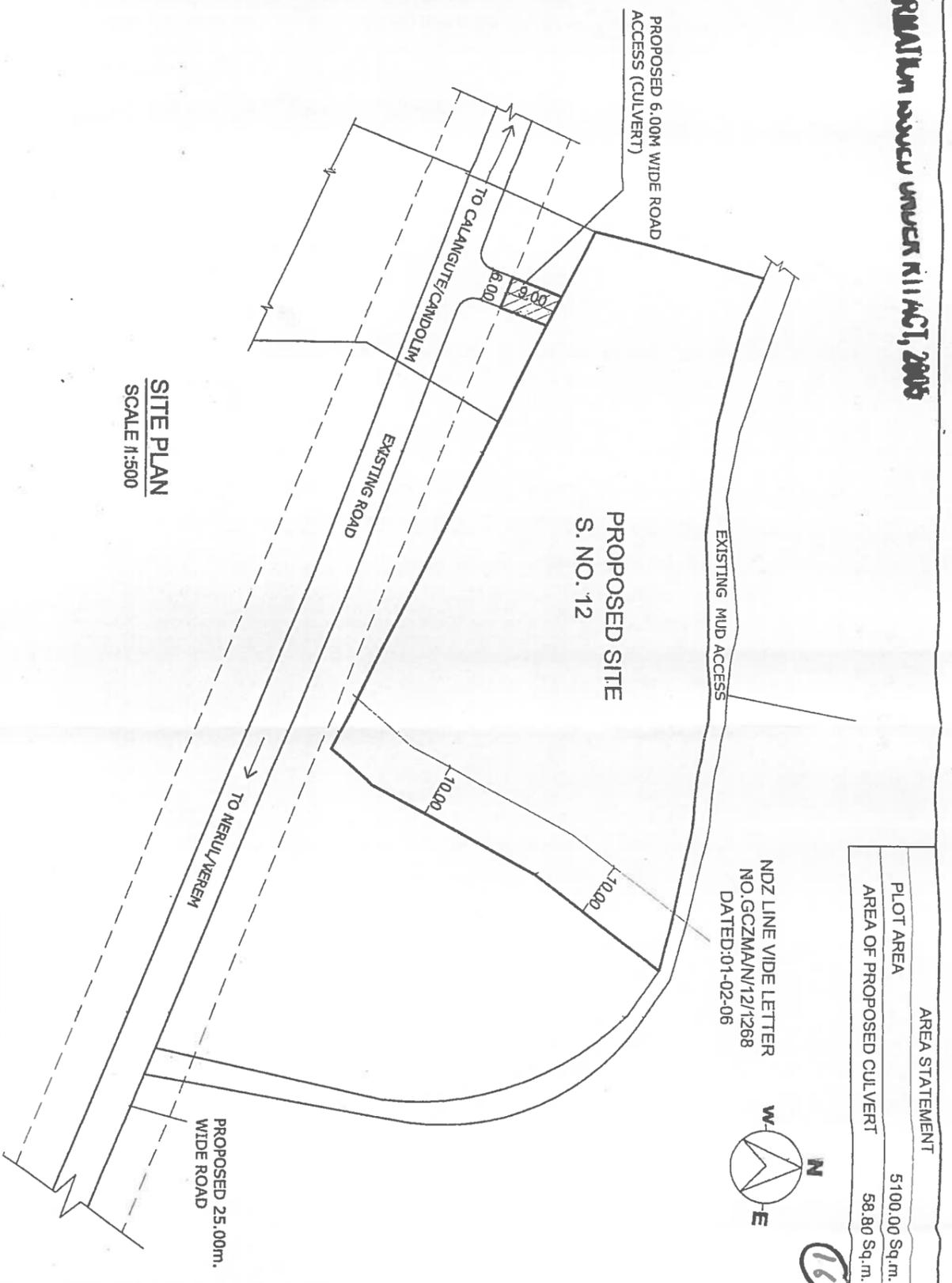
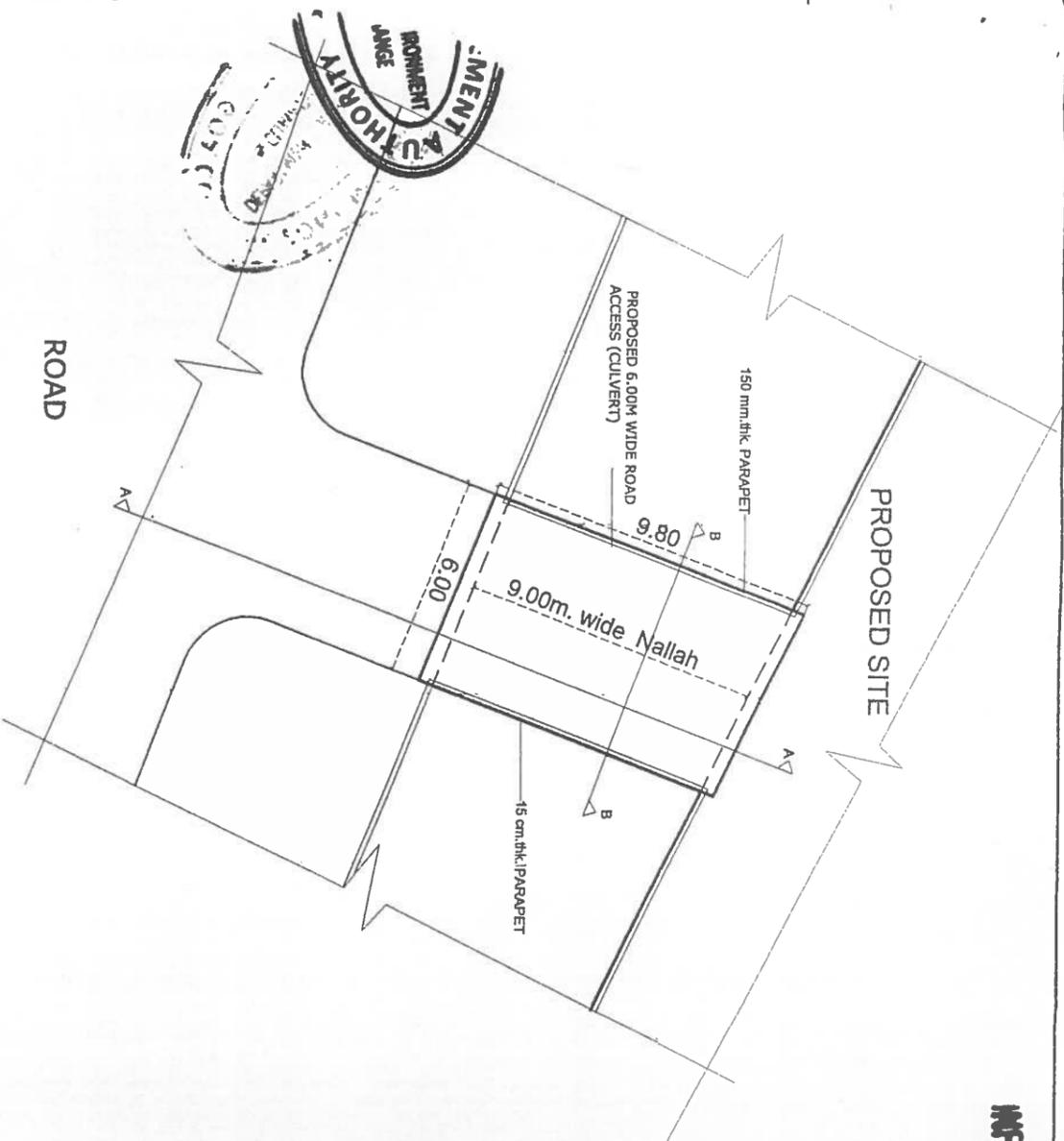
ix) Existence of Vegetation, if any:  
Mangroves and other plants in the plot as  
well as in surrounding area. However no trees

x) Plinth area of the structure / alleged violation: at proposed site.  
— Nil — Not observed in the site.

- xi) Nature of the structure: a) RCC Frame structure
- b) Load bearing / Masonry structure — Masonry
- c) Temporary structure Permanent structure
- d) Any other.

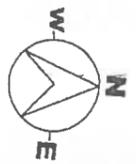
xii) Height of the structure: — detail in attached plan.

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| AREA STATEMENT           |               |
|--------------------------|---------------|
| PLOT AREA                | 5100.00 Sq.m. |
| AREA OF PROPOSED CULVERT | 58.80 Sq.m.   |

NDZ LINE WIDE LETTER  
NO. GCZMAN/12/1268  
DATED: 01-02-06



DATE : 10/01/2020  
SCALE - 1:100, 1:200 & 1:500  
DRWG - 01/01

ARCHITECT

OWNER

(OXFORD GLOBAL PROPERTIES)

NOTE : ALL DIMENSION ARE IN CMS. & MTS.

PROPOSED CULVERT ON PLOT BEARING S.NO. 15/1 TO CREATE AN ACCESS TO PLOT BEARING S.NO.12/0 FROM 25.00M MDR AT CANDOLIM VILLAGE, BARDEZ TALUKA, GOA.

M/S ULYSIS

ARCHITECTURAL INTERIOR & LANDSCAPE CONSULTANTS  
#201 - A, SECOND FLOOR, MATTHIAS PLAZA,  
PANJIM - GOA 403001



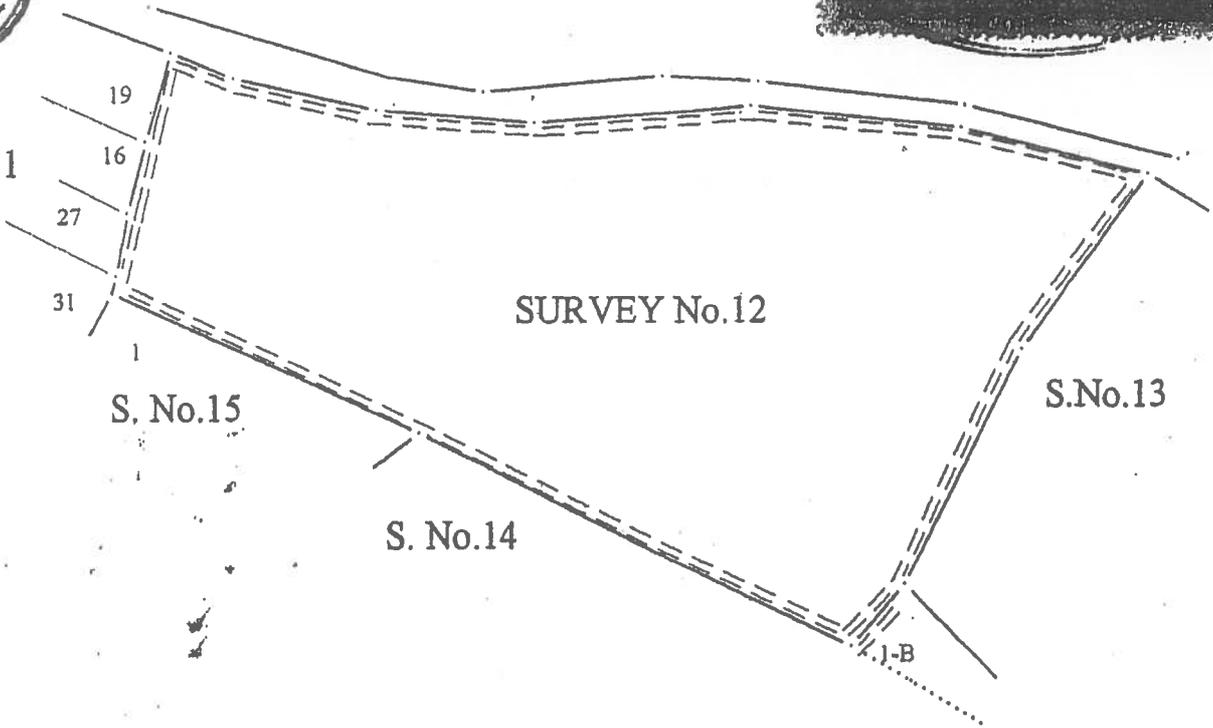
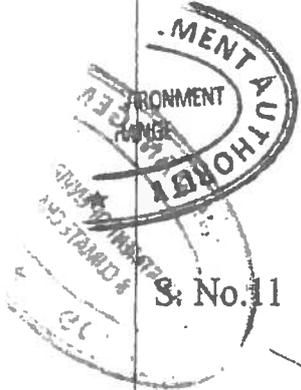
GOVERNMENT OF GOA  
Directorate of Settlement and Land Records  
Office of Inspector of Survey and Land Records

MAPUSA - GOA



Plan showing plots situated at  
Village Candolim of Bardez Taluka

S.No./Sub Div No. 12 / 0  
Scale 1:1000



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FORM I &amp; XIV

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Date : 24/01/2019

Page 1 of 1

Taluka BARDEZ

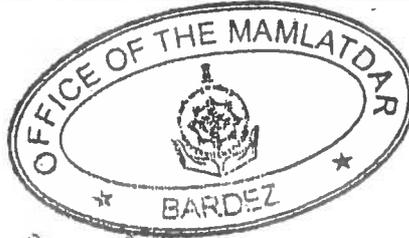
तालुका

Village Candolim

गांव

Name of the Field Varko

शेताचें नांव



Survey No. 12

सर्वे नंबर

Sub Div. No. 0

हिस्ता नंबर

Tenure

सत्ता प्रकार

Cultivable Area (Ha.Ars.Sq.Mtrs) लागण क्षेत्र (हे. आर. चौ. मी.)

| Dry Crop<br>जिरायत | Garden<br>बागायत | Rice<br>तरी | Khajan<br>खाजन | Ker<br>केर | Morad<br>मोरड | Total Cultivable Area<br>एकूण लागण क्षेत्र |
|--------------------|------------------|-------------|----------------|------------|---------------|--|
| 0000.00.00         | 0000.00.00       | 0000.51.00  | 0000.00.00     | 0000.00.00 | 0000.00.00    | 0000.51.00                                 |

Un-cultivable Area (Ha.Ars.Sq.Mtrs) नापिक क्षेत्र (हे. आर. चौ. मी.)

Plot-Kharab पोट खराब

Remarks शेरा

| Class (a)<br>वर्ग (अ) | Class (b)<br>वर्ग (ब) | Total Un-Cultivable Area<br>एकूण नापिक जमीन | Grand Total<br>एकूण |
|-----------------------|-----------------------|---|---------------------|
| 0000.00.00            | 0000.00.00            | 0000.00.00                                  | 0000.51.00          |

| Assessment :<br>मूल्य | Rs. 0.00 | Foro<br>फोर | Rs. 0.00 | Predial<br>प्रेदियाल | Rs. 0.00 | Rent<br>रेंट | Rs. 0.00 |
|-----------------------|----------|-------------|----------|----------------------|----------|--------------|----------|
|-----------------------|----------|-------------|----------|----------------------|----------|--------------|----------|

| Name of the Occupant<br>कब्जेदाराचे नांव        | Khata No.<br>खाते नंबर | Mutation No.<br>फेरफार नं | Remarks<br>शेरा |
|---|------------------------|---------------------------|-----------------|
| M/S OXFORD GLOBAL PROPERTIES<br>PRIVATE LIMITED |                        | 56475                     |                 |

| S.No. | Name of the Tenant<br>कुळाचे नांव | Khata No.<br>खाते नंबर | Mutation No.<br>फेरफार नं | Remarks<br>शेरा |
|-------|-----------------------------------|------------------------|---------------------------|-----------------|
| 1     | Nil                               |                        |                           |                 |

| Other Rights<br>इतर हक्क   | Mutation No.<br>फेरफार नं | Remarks<br>शेरा |
|--|---------------------------|-----------------|
| Name of Person holding rights and nature of rights:<br>इतर हक्क धारण करणा-याचे नांव व हक्क प्रकार<br>Nil |                           |                 |

## Details of Cropped Area पिकाखालील क्षेत्राचा तापशील

| Year<br>वर्ष | Name of the<br>Cultivator<br>लागण करणा-याचे<br>नांव | Mode<br>रित | Season<br>मौसम | Name<br>of Crop<br>पिकाचे नांव | Irrigated                                  | Unirrigated                                | Land not Available for<br>cultivation |  | Source of<br>irrigation<br>सिंचनाचा<br>प्रारि | Remarks<br>शेरा |
|--------------|---|-------------|----------------|--------------------------------|--|--|---------------------------------------|--|---|-----------------|
|              |   |             |                |                                | बागायत<br>Ha.Ars.Sq.Mts<br>हे. आर. चौ. मी. | जिरायत<br>Ha.Ars.Sq.Mts<br>हे. आर. चौ. मी. | Nature<br>प्रकार                      | Area क्षेत्र<br>Ha.Ars.Sq.Mts<br>हे. आर. चौ. मी. |   |                 |
|              | Nil   |             |                |                                |  |  |                                       |  |   |                 |

End of Report

For any further inquires, please contact the Mamlatdar of the concerned Taluka.

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Dated 24/1/19

Mamlatdar of Bardez  
Mapusa - Goa

GOA COASTAL ZONE MANAGEMENT AUTHORITY

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C/o Department of Science, Technology & Environment,  
Opp. Saligao Seminary, P.O. Saligao, Bardez, Goa - 403 511  
Phone: (0832) 2407186, 2407187, 2407189 Fax: (0832) 2407186

REF. NO.: GCZMA/N/12/1268

DATE: 01/02/2006

To,

Shri Francis Cresto,  
Gaunsawaddo,  
Mapusa - Goa.

Sub: Demarcation of CRZ for plot under Survey No. 12/0 of Candolim village, Bardez Taluka.

This has a reference to your letter dated 13/01/2006, requesting the demarcation of Coastal Regulation Zone (CRZ) for Survey No. 12/0 of Candolim village, in Bardez Taluka. Kindly find enclosed herewith the certified plan showing the CRZ along the High Tide Line (HTL) of the adjacent tidal creek.

**Certified Copy of The Document  
Available in Office Records**

Yours faithfully,

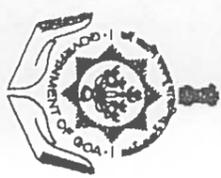
(Dr. N.P.S. Varde)

Member Secretary, GCZMA

Encl.: As above

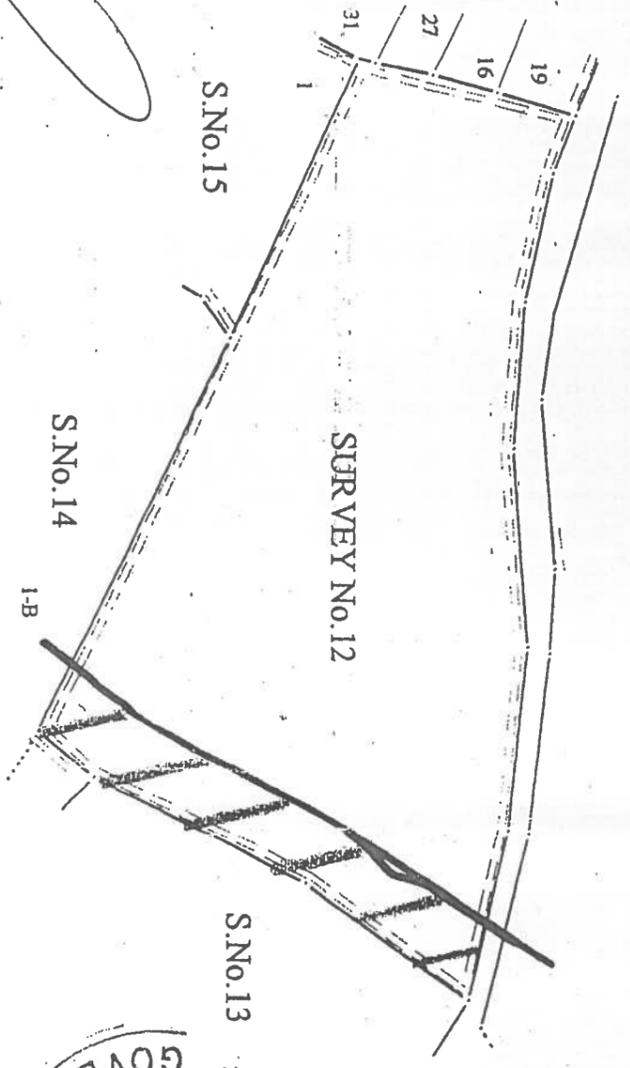
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*True copy,*  
*[Signature]*  
Asst. Accounts Officer  
Goa State Council for  
Science & Technology  
Saligao-Bardez-Goa



GOVERNMENT OF GOA  
Directorate of Settlement and Land Records  
PANAJI - GOA

Plan showing plots situated at  
Candolim Village  
Bardez Taluka  
S.No./Sub Div No.12/  
Scale 1:1000



vide letter No GOSMA/N/12/1268  
dated :- 01-02-06

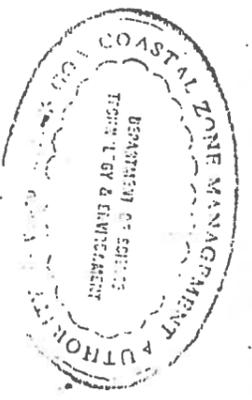


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JAGANNATH G. GHUGE  
NOTARY  
UNION OF INDIA



Signature  
Panaji-Goa

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